

maintenance of National Highways (NHs) and the State roads other than NHs are the responsibility of the concerned State Government. The total road length and surfaced road length as collected from State Governments/Union Territories (UTs) of Uttarakhand, Arunachal Pradesh, Jammu and Kashmir, Nagaland, Assam, Manipur, Tripura, Andaman and Nicobar Islands and Lakshadweep Islands as on 31st March, 2008 are given below:—

Name of States/UT's	Total road length (in km.)	Surfaced road length (in km.)
Uttarakhand	41041	20192
Arunachal Pradesh	16494	9755
Jammu and Kashmir *	22323	10141
Nagaland	22304	9540
Assam	230334	26612
Manipur	6682	
Tripura	31733	12182
Andaman and Nicobar Islands	1301	1111
Lakshadweep Islands	172	172

*(Road length for Ladakh is not collected separately)

(b) This Ministry has no plans regarding construction/development of Himalayan Express Highway.

Road accident cases

2463. SHRIMATI GUNDU SUDHARANI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the details of accident cases reported in the country during the last three years, year-wise and State-wise;
- (b) the details of accident cases attended and resolved by courts during the last three years, year-wise and State-wise;
- (c) whether there were any special courts to try accidental cases in the country;
- (d) if so, the details thereof;
- (e) whether it is a fact that Government has decided to constitute 600 additional district empowered courts to try accidental cases in the country; and
- (f) if so, the details thereof, with a particular reference to Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): (a) and (b) This Ministry does not maintain the data related to accident cases as it comes under the purview of the respective State Government. However State-wise break-up of number of road accidents reported during the year 2006 to 2008 (the latest available data) is given in Statement (*See below*).

(c) and (d) The Motor Vehicles Act, 1988 allows application for compensation to Motor Accident Claim Tribunal (MACT) or Civil Court, as the case may be, on the principle of fault/negligence of the driver of the vehicle causing the accident. In such cases, MACT or the Courts award compensation on the merit of the case. Settings up of these courts come under the purview of the respective State Governments.

(e) and (f) The Ministry had requested Ministry of Law and Justice to set up over 600 District Level Empowered Courts for Road Accident Claims only, which could award the insurance claims within 30-45 days, thereby bringing considerable relief to the affected families and to help in reducing the social trauma and family's despair by making an arrangement for early settlement of the insurance claims. The Ministry of Law and Justice has asked the Ministry to make necessary budgetary provisions. At present, the Ministry has neither any approved scheme nor budget provision for this purpose.

Statement

State-wise details of road accidents

Sl. No.	States/UTs	2006	2007	2008
1	2	3	4	5
States				
1.	Andhra Pradesh	43559	44325	42657
2.	Arunachal Pradesh	250	240	280
3.	Assam	4694	4403	4683
4.	Bihar	5594	7774	8991
5.	Chhattisgarh	11934	12296	12945
6.	Goa	3707	4020	4178
7.	Gujarat	31547	33623	33671
8.	Haryana	10314	11998	11596
9.	Himachal Pradesh	2727	2955	2756
10.	Jammu and Kashmir	5593	5864	5326

1	2	3	4	5
11.	Jharkhand	4980	5285	4985
12.	Karnataka	43411	46363	46279
13.	Kerala	41728	39917	37263
14.	Madhya Pradesh	38041	41981	43852
15.	Maharashtra	75413	73661	75527
16.	Manipur	521	538	573
17.	Meghalaya	435	300	294
18.	Mizoram	95	77	110
19.	Nagaland	194	239	76
20.	Orissa	7729	8213	8181
21.	Punjab	4927	5208	5115
22.	Rajasthan	23348	23885	23704
23.	Sikkim	188	150	196
24.	Tamil Nadu	55145	59140	60409
25.	Tripura	793	801	767
26.	Uttarakhand	1461	1529	1417
27.	Uttar Pradesh	19489	21522	25684
28.	West Bengal	11324	11660	12206
UTs				
1.	Andaman and Nicobar Islands	154	173	191
2.	Chandigarh	517	534	482
3.	Dadra and Nagar Haveli	103	116	116
4.	Daman and Diu	57	60	50
5.	Delhi	9299	8620	8435
6.	Lakshadweep	10	2	12
7.	Puducherry	1639	1744	1697
TOTAL:		460920	479216	484704